

MR. SPEAKER : No, not like that. He has expressed his views outside the House—he has a right to do so.

SHRI S. M. BANERJEE (Kanpur) : Sir, I want your guidance.

अध्यक्ष महोदय: इस में मैं क्या गाइडेंस दूंगा ?

SHRI S. M. BANERJEE : America has been accused of doing something wrong. We all agree there. But the point is this. If you request the newspapers to cover his statement outside, then this will not be raised here. Members take advantage of this House to have their statements covered by the All India Radio and newspapers. If Mr. Shyamnandan Mishra's statement is covered outside, he would not be taking the trouble of raising it here; he would not have taken that trouble.... (Interruptions)

America is hatching a conspiracy and is trying to involve Jan Sangh, Cong(O) and others. They should be aware of it.

अध्यक्ष महोदय: आज की हमारी मुश्किलत दूर हो जायें अगर पब्लिसिटी का झण्डा न हो। (व्यवधान) आप आपस में जगहा बाहर कीजिए, इस हाउस में मत कीजिए।

(iv) RE. BHARGAVA COMMISSION'S REPORT
ON SUGAR NATIONALISATION

श्री नरसिंह नारायण बांदे (गोरखपुर): अध्यक्ष महोदय, मैं आपका ध्यान इस विषय की ओर आकृष्ट करना चाहता हूँ कि बहुत दिनों तक इन्तजार करने के बाद भार्गव कमिशन ने शुगर नेशनलाइजेशन के बारे में अपनी रिपोर्ट सबमिट की है। कल यह सदन उठ रहा है। मैं चाहता हूँ कि या तो मंत्री महोदय उम रिपोर्ट को सदन के सम्मुख रखें या अपना कोई वक्तव्य दें क्योंकि मांग देश बड़ी उत्सुकता से शुगर नेशनलाइजेशन का इन्तजार कर रहा है। सारे किसान, मजदूर और कज्यूमर चाहते हैं कि चीनी मिलों का राष्ट्रीयकरण हो। मैं चाहता हूँ कि जिस रिपोर्ट में इस के टेक ओवर के बारे में कहा गया है उम के सम्बन्ध में मंत्री महोदय कोई वक्तव्य दें।

अध्यक्ष महोदय: आज जो डिबेट होने वाला है उस के दौरान आप इस को कह सकते हैं।

SHRI S. M. BANERJEE (Kanpur) : Sir, I shall not be here tomorrow.

I have already written to you..... (Interruptions)

MR. SPEAKER : I am not allowing any hon. member.

Shrimati Sushila Rohatgi.

12.36 hrs.

TAXATION LAWS (AMENDMENT)
BILL

MOTION TO REFER TO SELECT COMMITTEE

THE DEPUTY MINISTER IN THE
MINISTRY OF FINANCE (SHRIMATI
SUSHILA ROHATGI) : On behalf of Shri
Yeshwantrao Chavan, I beg to move :

“That the Bill further to amend the
Income tax Act, 1961, the Wealth-
tax Act, 1957, the Gift-tax Act,
1958, and the Companies (Profits)
Surtax Act, 1964 be referred to a
Select Committee consisting of 30
members, namely :

Shri Syed Ahmed Aga,
Shri Virendra Agarwala,
Shri Chhatrapati Ambesh,
Shri Bhagwat Jha Azad,
Shri K. Baladhandayutham,
Shri Dharnidhar Basumatari,
Shri Jyotirmoy Bosu,
Shri Tridib Chaudhuri,
Shri S. R. Damani,
Shri K. R. Ganesh,
Shri Mani Ram Godara,
Shri D. P. Jadeja,
Shri Sat Pal Kapur,
Shrimati Sheila Kaul,
Shri Maharaj Singh,